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No. K.13024/01/2016-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 17<sup>th</sup> May, 2016.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Smt. Justice Pokkath Vijayan Asha and Shri Justice Padmaraj Balakrishnan Nair Suresh Kumar, Additional Judges of the Kerala High Court, to be Judges of the Kerala High Court with effect from the date they assume charge of their respective offices.



(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

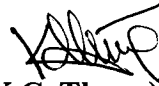
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13024/01/2016-US.I

Dated 17.05.2016

Copy to:-

- 1 Smt. Justice Pokkath Vijayan Asha and Shri Justice Padmaraj Balakrishnan Nair Suresh Kumar, Additional Judges, Kerala High Court, Ernakulam/Kochi.
- 2 The Secretary to the Governor of Kerala, Thiruvananthapuram.
- 3 The Secretary to the Chief Minister of Kerala, Thiruvananthapuram.
- 4 The Secretary to the Chief Justice, Kerala High Court, Ernakulam/Kochi.
- 5 The Chief Secretary, Government of Kerala, Thiruvananthapuram.
- 6 The Registrar General, Kerala High Court, Ernakulam/Kochi.
- 7 The Accountant General, Kerala, Thiruvananthapuram.
- 8 President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Additional Registrar (Conf.), O/o Chief Justice of India,  
5, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PSO to Secretary (Justice)/JS(J-I)/ DS(ANS)/US.II/SO(Desk).



(K.C. Thang)

**Under Secretary to the Government of India**  
**Tel:2338 2978**